

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/175/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : DAWANCHAND RAMSARAN CORPORATION PVT LTD  
**NAME OF THE RESPONDENT(S)** : WIN WIND POWER ENERGY PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM -----			

**ORDER**

Matter is called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties. Counsel for petitioner is also directed to serve private notice on respondent. He is directed to file the proof of sending and effecting the service on the respondent by way of an affidavit by the next date of hearing. Put up on **18.07.2017 at 02.30 P.M.**

  
**(CH. MOHD. SHARIEF TARIQ)**  
(MEMBER (JUDICIAL))

  
**(K. ANANTHA PADMANABHA SWAMY)**  
(MEMBER (JUDICIAL))